

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.2941  
TO BE ANSWERED ON 2<sup>ND</sup> DECEMBER, 2016**

**NATIONAL ORGAN AND TISSUE TRANSPLANT ORGANISATION**

**2941. SHRI BHAGWANTH KHUBA:  
SHRI KRUPAL BALAJI TUMANE:  
SHRI M. MURALI MOHAN:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the National Organ and Tissue Transplant Organisation (NOTTO) keeps record of the donors and receptors of human organs and tissues and if so, the details thereof and if not, the reasons therefor;
- (b) whether there is a shortage of human organ donors in the country and if so, the details thereof including the number of persons who have requested for and received organ donations along with the number of persons who died due to unavailability of organs, State-wise, UT-wise and organ-wise;
- (c) whether the Government has received any complaints regarding the wastage of donated organs and if so, the details thereof along with the action taken by the Government thereon; and
- (d) whether the Government has tie up with private organisations to spread the campaign to promote organ donation in rural areas and if so, the details thereof including response received from each State including Karnataka?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a): As per Transplantation of Human Organs and Tissues Act, 1994 (as amended) and Rules thereunder, the Central Government has been given the mandate to maintain National registry of donors and recipients of human organs and tissues. National Organ and Tissue Transplant Organisation (NOTTO) has been set up to maintain this registry based on the information received from the transplant/retrieval hospitals and other related organizations. As per data available with NOTTO in respect of cadaver donations, the number of persons who donated organs during 2013, 2014, 2015, and 2016 (upto 31<sup>st</sup> October) are 313, 411, 579 and 592, respectively.

(b): There is a huge gap between the number of patients who need organ transplants and the number of organs that are available. The details of such cases are, however, not maintained centrally.

(c): Health is a State subject. Complaints regarding wastage of organ have, as such, not been brought to the notice of the Ministry of Health and Family Welfare. However, it is a fact that all harvestable organs can not be retrieved and used owing to lack of awareness and inadequacy of capacity. The Government has taken a series of steps to promote organ donation especially in case of brain stem death and also to augment capacity for organ retrieval and transplantation in the country.

(d): NOTTO is working along with a large number of Non Governmental Organisations to spread awareness about organ donation, their retrieval and transplantation. Efforts are also being made to utilize the good offices of industry and trade associations for spreading awareness about it. All of them including those working in Karnataka, have indicated their willingness to spread the message.